

## **Minutes of the Meeting dated 05.05.2009**

### **Present: -**

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Prof. M. M. Ansari, Information Commissioner
- C. Shri A.N. Tiwari, Information Commissioner
- C. Smt. Annapurna Dixit, Information Commissioner
- D. Shri Shailesh Gandhi, Information Commissioner

Additional Secretary Smt. Anita Gupta and other officers assisted the Commission.

### **Agenda 1:- Statement on monthly receipt & disposal statistics**

1. Commission noted the statement on monthly receipt and disposal statistics for the month of April 2009.
2. Commission observed that the penalty proceedings of the Commission are being challenged in courts of law at the cost of the public exchequer, whereas the penalties are payable by individual officials to the Consolidated Fund. Commission decided to bring this fact to the notice of CAG.

### **Agenda 2 :- Code of Ethics**

Suggestions on the Draft Code of Ethics were noted it was and agreed to incorporate these for final decision on this basis.

### **1. Agenda 3 :- Statement on the Non-plan Expenditure**

Commission noted the Statement on Non-plan expenditure.

### **Agenda 4 :- Proposal of making the decision of the Commission with citation by ejurix**

Commission agreed to the proposal since it realised that it is Public Service and has a great potential of becoming Single Source of reference.

### **Agenda 5 :- Suggestions of one Shri Rakesh Kumar Gupta regarding educating the Staff of the Central Information Commission**

Noted

### **Supplementary Agenda:- Present status of Central Information Commission workflow system and the pendency of cases**

Commission agreed that this is an important issue that needs to be resolved at the earliest. Commission directed further to provide immediately for an adequate number of computers together with complete infrastructural support.